

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2689

ANSWERED ON:11.03.2011

ALLOCATION OF POWER TO STATES

Lal Shri Kirodi ;Mahendrasinh Shri Chauhan ;Nagar Shri Surendra Singh

Will the Minister of POWER be pleased to state:

- (a) whether the allocation of power from the unallocated power of the Central Generating Stations to various States in the country including Gujarat, Rajasthan and Uttar Pradesh were reduced in the recent past;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Union Government has received proposals from the State Governments for allocation of additional power from the Central Generating Stations;
- (d) if so, the details thereof; and
- (e) the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI K.C. VENUGOPAL)

(a) & (b): The 15% unallocated power in Central Generating Stations (CGSs), kept at the disposal of the Central Government, is reviewed and revised from time to time keeping in view the emergent and seasonal nature of the requirement, the relative power supply position, utilization of available power resources, operational and payment performance, etc. The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement in allocation of any State/ UT in a region is feasible only by way of equivalent reduction in the allocation of other State(s)/UT(s). The details of revision of unallocated power made to States/UTs in the recent past (last quarter of 2010-11) are given below:

(i) Allocation of Dadra and Nagar Haveli was increased by 31 MW during peak hours (18-22 hrs.) by equivalent reduction in the allocation of Gujarat.

(ii) Allocation was enhanced for Arunachal Pradesh (5-10 MW), Assam (50 MW), Meghalaya (8-15 MW), Mizoram (5-10 MW) and Nagaland (5-10 MW) by reducing allocation of Bihar by 70 MW, Puducherry 0-20 MW and Tripura 3-5 MW.

(iii) Additional allocation of 30 MW was provided to Jharkhand from 10th February, 2011 to 28th February, 2011 for the National Games by equivalent reduction in the allocation of Bihar.

(iv) Additional allocation of 30 MW provided to Jharkhand for the National Games was allocated to Assam w.e.f. 01.03.2011.

(v) Additional allocation of 25 MW to Puducherry and 100 MW to Kerala was made w.e.f. 02.03.2011 with reduction of 125 MW from the allocation of Andhra Pradesh.

No change has been made in the allocation of unallocated power of Rajasthan and Uttar Pradesh during the last quarter of 2010-11.

(c) to (e) : As most of the States and UTs in the country have been facing power shortages, various States/UTs request for additional allocation of unallocated power of CGSs from time to time. The quantum of unallocated power in the CGSs being limited, it can only supplement the power available from other sources. The cumulative demand preferred by the States/UTs is invariably more than the unallocated power available. However, at any point of time the entire unallocated power of Central Generating Stations remains allocated to the States/UTs, enhancement in allocation of any State/UT is feasible only by way of equivalent reduction in the allocation of other State (s) / UT(s). Allocation of unallocated power to the States / UTs to the extent of their request is, therefore, not feasible many a times.